

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

RAJYA SABHA

QUESTION NO 07.03.2011

ANSWERED ON

SPEEDY EXECUTION OF DEVELOPMENT SCHEMES FOR MINORITIES .

1196

SHRI MOHAN SINGH

Will the Minister of COALMINORITY AFFAIRS be pleased to state :-

(a) whether in the light of Sachar Committee's recommendations, Government is committed to speedily execute the development schemes of minority groups of the country and if so, the steps being taken in this regard;

(b) whether Government is considering to formulate any law or making any amendment in the constitution to provide reservation to minority classes, if so, in what form; and

(c) the details of the concrete steps taken by Government for the advancement of minority groups?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS

(VINCENT H. PALA)

(a):The Sachar Committee was constituted by the Central Government and a statement on the follow-up action on the recommendations of that Committee was laid in the House on 31.08.2007. Implementation of the decisions taken by the Government on the follow up action on the recommendations of Sachar Committee, which are implemented by the concerned Ministries/ Departments of the Central Government, is reviewed on quarterly basis. The status of implementation on the follow-up action of the decisions upto 31st December, 2010 is available on the website of the Ministry i.e. www.minorityaffairs.gov.in .

(b): National Commission for Religious and Linguistic Minorities (NCRLM), was set up by the Government to suggest criteria for identification of socially and economically backward sections amongst religious and linguistic minorities and to recommend measures for their welfare. Its report has already been laid in the Parliament.

(c):Government has introduced schemes for improving the conditions of minorities and these include Pre-matric Scholarship Scheme, Post-matric Scholarship Scheme, Merit-cum-Means Scholarship Scheme for technical and professional courses, Maulana Azad National Fellowship for research scholars, Free Coaching & Allied Scheme for students from the minority communities and a special area development programme called Multi-sectoral Development Programme (MsDP) in 90 minority concentration districts. In addition to these, the corpus of Maulana Azad Education Foundation (MAEF) and authorized share capital of the National Minorities Development & Finance Corporation (NMDFC) have been enhanced from 100 crore and 650 crore in 2006-07 to 550 crore and 1000 crore in 2010-11, respectively. Further, under the Prime Minister's New 15 Point Programme for the Welfare of Minorities, it has been ensured that wherever possible, 15% targets and outlays under various schemes amenable to targeting have been earmarked for minorities and a certain proportion of development projects are located in minority concentration areas. The details in this regard are available on the website of the Ministry i.e. www.minorityaffairs.gov.in .